

[Print](#)**Defective Case Register from 2026-09-22 to 2026-09-22**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/26522/2026	BYOMAKESH TRIPATHY	2026-09-22	1. Age of the petitioner no.3 not furnished in cause title. 2. Page no. 31 Annex-1 and page no.35 Annex-2 not exhibited. 3. Signature of the Advocate not furnished in Index. Synopsis, Date chart and Prayer of the petition. 4. Petition and page no. 39 not Attested by Adv. for the petitioner. 5. Court Fee Rs.6/- to be paid on I.A. petition.
2	D-CRLMC/28733/2026	BIDYADHAR SAHU	2026-09-22	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Date of execution not furnished on V.nama.
3	D-CRLMP/26657/2026	MADHUSUDAN SETHI	2026-09-22	1. Synopsis and Date chart not alphabetic paginated in index.2. Page nos.50 to 55 not neat and legible.
4	D-TRPCRL/28777/2026	RAJENDRA NARAYAN ROUT	2026-09-22	Code No. Not Correctly furnished.
5	D-CRLA/25466/2026	JYOTIRMAYA SAHOO	2026-09-22	Put up SR after redacting the name of informant/victim relatives from Annex-1 be kept sealed cover
6	D-ABLAPL/28930/2026	GAYATRI DAS	2026-09-22	Synopsis and Date chart not alphabetically page marked.
7	D-ABLAPL/28732/2026	SANJIB KUMAR RAY	2026-09-22	1.Reference certificate not correctly furnished. 2.In power the name of the advocate not typed in capital letter.
8	D-BLAPL/28583/2026	PURNA CHANDRA DAS	2026-09-22	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. Name of the pending court does not tally with rejection order.
9	D-CRLMP/28360/2026	SUDHANSU SEKHAR MOHAPATRA	2026-09-22	1.Nomenclature of the case(CRLMP) not furnished in Index.2.CRLMP Petition and Annexure-1 and 2 to be Book mark
10	D-CRLMP/26940/2026	GIRIDHARI SINGH	2026-09-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Age of the deponent in affidavit does not tally with cause title.
11	D-ABLAPL/28781/2026	KSHIROD KUMAR SAHOO	2026-09-22	Reference certificate not correctly furnished.
12	D-MACA/44096/2026	DEBASISH PATNAIK	2026-09-22	20-VERNACULAR CERTIFICATE NOT FURNISHED.
13	D-BLAPL/28643/2026	BAISHNAB CHARAN PATRA	2026-09-22	1) Address/mobile of the victim/informant be redacted from annx-1 and 2
14	D-CRLMC/28485/2026	AMIT KUMAR SAHU	2026-09-22	1. C.Copy of F.I.R.to be filed.

15	D-WP(C)/42581/2026	MANOJ KUMAR MALLICK	2026-09-22	1. Court fee Rs 24/- deficient in W.P
16	D-WP(C)/44625/2026	PRASANNA KUMAR BEHERA	2026-09-22	Page 64 not legible.
17	D-WP(C)/44134/2026	SUMIT LAL	2026-09-22	1. H.C B.A M.W S Rs 50/- to be paid in V. nama 2. the date of execution of V. nama not furnished.
18	D-CRLMP/26819/2026	DEEPALI MAHAPATRA	2026-09-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Reference Certificate not correctly furnished 2. Page nos.22 23 and 36 not neat and legible.3. Nomenclature of the case(CRLMP) not correctly furnished item no.4 in the affidavit.
19	D-EXP/41832/2026	SAUBHAGYA KUMAR SAMAL	2026-09-22	Ld. counsel for petitioner not signed in v. nama.
20	D-CRLMP/28666/2026	SANTOSH KUMAR MAHANTY	2026-09-22	14-NOT PROPERLY INDEXED. Not properly Pagination after page-17.
21	D-WP(C)/44005/2026	SOURAV DAS	2026-09-22	1. Pet. No.3 mentioned in IA declaration not correct.
22	D-WP(C)/42733/2026	NIRANJAN PRADHAN	2026-09-22	1. Synopsis and Date chart not chronologically filed and page marking not correct. Index also be modified accordingly. 2. Subject matter and subject code not tally. Resubmit for SR after compliance.
23	D-BLAPL/27967/2026	BIJAY KUMAR MOHANTY	2026-09-22	1.Age of the 5th petitioner in the Cause Title as well as in the Rejection order has not been furnished
24	D-ABLAPL/28753/2026	BHAWANI SANKAR PANIGRAHI	2026-09-22	17-REFERENCE CERTIFICATE NOT FURNISHED. 1. Synopsis and Dates and Events shall be in separate sheets/ Pages 2. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title 3. In Dates and Events, the date of FIR is wrong 4. Some parts of Page 12 is not readable
25	D-CRLMC/24738/2026	ASHOK KUMAR SARANGI	2026-09-22	1.Name of Victim /informant be radacted from cause title ,petition and annexures.Unredacted Annx.including Adhar card of victim be kept in closed envelope.
26	D-WP(C)/44684/2026	SOUMYA MISHRA	2026-09-22	1. Paragraphs in Prayer repeated
27	D-FAO/44361/2026	RIMJHIMBALA PATI	2026-09-22	1.Period of Delay 55 days
28	D-CRLMP/27315/2026	NIRAJ KUMAR SETHI	2026-09-22	Name of the Opp.Party No.10 not mentioned in C.title
29	D-RVWPET/44600/2026	JYOTSHNARANI RATH	2026-09-22	i) Reference certificate not furnished. ii) Page no. 44 not available. iii) Double page marked. iv) Page no. 220 232 are repeat. v) Neat and

				Legible copy of page 121-123 125 129 137 148 179 200 206 245 269 are to be filed.
30	D-WP(C)/42731/2026	SOUMI DAS	2026-09-22	1. Address of OP No.4 not proper.
31	D-ABLAPL/28902/2026	BIKASH CHANDRA PARIJA	2026-09-22	In index ABL petition wrongly page marked.
32	D-CRLMP/28674/2026	SANTOSH KUMAR MAHANTY	2026-09-22	1.Name and details of the Victim mentioned in Annexure-1 and 2 be redacted. 2.Redacted copy of the same be filed and Non-redacted copy be kept in closed envelop.
33	D-WP(C)/42715/2026	SALYADU ANIL KUMAR DORA	2026-09-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.OP No.3 not specific. 2. Ann.4 not marked.
34	D-CRLMC/21391/2026	JYOTIRMAYA SAHOO	2026-09-22	1. Copy of the charge sheet to be kept in closed cover.
35	D-ABLAPL/28779/2026	RAGHUNATH DAS MOHAPATRA	2026-09-22	1.In affidavit occupation of petitioner not mentioned. 2.Reference certificate not correctly furnished. 3.In power the advocate name not mentioned in capital letter.
36	D-ABLAPL/28714/2026	SASWAT KUMAR SETHI	2026-09-22	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title
37	D-ABLAPL/28778/2026	SAMBEET PATTANAYAK	2026-09-22	In Index ANX-1 not page marked.
38	D-WP(C)/44815/2026	PABITRA KUMAR NAYAK	2026-09-22	20-VERNACULAR CERTIFICATE NOT FURNISHED.
39	D-WP(C)/44884/2026	SRIKANTA KU. NATH	2026-09-22	Date chart not alphabetically paginated
40	D-EXP/41834/2026	SAUBHAGYA KUMAR SAMAL	2026-09-22	Page mark not properly Exp.
41	D-ABLAPL/28742/2026	AKASH BHUYAN	2026-09-22	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title 2. Some parts of the odia scripts of Annexure 1 and 2 are not readable.
42	D-ITA/43326/2026	SUBASH CHANDRA MOHANTY, SR.S.C.(INCOME TAX)	2026-09-22	full signature with official seal require
43	D-CONTC/42904/2026	ADV.	2026-09-22	1. Period of Delay 803 days 2. Age of petitioner be reconciled between cause title and Affidavit.
44	D-WP(C)/43771/2026	PRAVASH CHANDRA JENA	2026-09-22	1.Prayer not signed by filing Advocate.2.Code not indicated in Index.
45	D-CRLREV/28005/2026	DEEPTIRANJAN JENA	2026-09-22	Put up SR after filing of the c. copy Annex-2 .
46	D-WP(C)/44636/2026	BRAJA MOHAN SARANGI	2026-09-22	1. Prayer of the I.A. petition not attested with Date.
47	D-ABLAPL/28806/2026	AMRITMAY PANDA	2026-09-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause title as per Standing Order No. 1 of 2024 2. Last page of Annexure 1 has not been paginated 3. Details of the Victim and Informant need to be redacted from all places of Annexures 1 2 and 3
48	D-WP(C)/42769/2026	ASHOK KUMAR SAHOO	2026-09-22	i) RSD no. and Date mentioned in sl. no. 5 of Index , Book mark and 1st para of page -4 not tally with annexure- 3.
49	D-WA/44053/2026	RAMAKANTA NAYAK	2026-09-22	Put up for SR after filing of c. copy of impugned order.
50	D-CONTC/44246/2026	SHASHANKA SHEKHAR PATRA	2026-09-22	1.Hologram of Rs.50/- not paid on V.nama.
51	D-CRLMC/28849/2026	BIDYADHAR MANSING	2026-09-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Serial numbers not correctly furnished in Index. 2. Present Address of Dist. name not correctly furnished in cause title and Affidavit. 3. HBAWF Fee Rs. 50/- to be paid. 4. Page Nos. 14 to 17 29 to 32 34 35 40 41 51 to 55 not legible. 5. Receipt Showing Serv.copy To Vigilance not Filed.
52	D-WP(C)/42784/2026	SATYA RANJAN MOHAPATRA	2026-09-22	i) C. Fee of Rs. 12/- not paid in cause title.ii) C.S. no. mentioned in cause title not tally with annexure-1.iii) address of opp. party no. 2 is incomplete.i) Signature/ Name of petitioner in vakalatnama not tally with cause title.
53	D-WP(C)/44191/2026	KUMAR KASHYAP	2026-09-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration of I.A.
54	D-RSA/42900/2026	BINAYA KUMAR MOHANTY	2026-09-22	1.Appellants No-11 and 12 not executed. 2.Cause Title Not in order.Appellant No-19(a),stranger not substituted in the L.A. Court. 3. Valuation of the Appeal not mentioned in the Memo of Appeal.
55	D-ABLAPL/28766/2026	JITENDRA SAMANTARAY	2026-09-22	1. Synopsis and Dates and Events shall be furnished in separate sheets 2. Pages 9 and 10 of Annexure 1 are partially readable 3. In V>Nama, the Address of the Petitioners is not readable.
56	D-ABLAPL/28623/2026	ASUTOSH TRIPATHY	2026-09-22	1. Page Nos. 12 and 13 are not eligible. 2. Reference certificate is not correctly furnished.
57	D-ABLAPL/28812/2026	MAHESWAR JATI	2026-09-22	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1. In Assessment Slip, Index and Cause Title the code number is wrongly mentioned 2. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 3. one of the Ld. Advocates has not signed the V.nama.
58	D-WP(C)/45028/2026	SIDHARTHA MISHRA	2026-09-22	Page 25 not properly scanned
59	D-BLAPL/28507/2026	JAGABANDHU SAHU	2026-09-22	14-NOT PROPERLY INDEXED.
60	D-WP(C)/44166/2026	NIRANJAN LENKA	2026-09-22	i) Date mentioned in sl. no. 8 of the Index and Book mark not tally with annexure-5
61	D-ABLAPL/28761/2026	DURGA PRASAD PATTNAIK	2026-09-22	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. In Synopsis and Index Subject code is wrongly mentioned 2. Date of Disposal of earlier ABLAPL has not been mentioned in the Ref. Certificate 3. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title 4. The entire contents of Annexure 1 are not legible.
62	D-CRLLP/25130/2026	SATYABRATA MOHANTY,A.G.A.	2026-09-22	1.Name of Victim/informant and her other details be redacted from appeal Memo and Annx. Unredacted copy of Annx.be kept in closed cover.
63	D-BLAPL/28591/2026	PRADEEP KUMAR MOHAPATRA	2026-09-22	Unredacted copy of Annx-1 not filed.
64	D-WP(C)/44188/2026	ACHYUTANANDA PATTANAIK	2026-09-22	1.Synopsis and date chart not alphabetically paginated.
65	D-MACA/44095/2026	DEBASISH PATNAIK	2026-09-22	20-VERNACULAR CERTIFICATE NOT FURNISHED.
66	D-CRLA/25747/2026	SAROJ KUMAR DASH	2026-09-22	Period of Delay 688 days, Limitation petition not filed. Put up for SR after redacting the name of Informant/ victim/ Relatives/ school address from petition and Annex-1 and be kept sealed cover in Annex-1.
67	D-WP(C)/42727/2026	NIRANJAN PRADHAN	2026-09-22	1. Synopsis and Date chart not page marked and not chronologically filed and Index be corrected accordingly. 2. Subject matter and subject code not tally. Resubmit for SR after compliance.
68	D-WP(C)/44075/2026	ANJAN KUMAR JENA	2026-09-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
69	D-ABLAPL/28624/2026	BAIJAYANTI MOHANTY	2026-09-22	1. Reference certificate is not correctly furnished.

70	D-ABLAPL/28827/2026	LALIT SAHU	2026-09-22	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024
71	D-CRLLP/27542/2026	BIJAY KUMAR RAGAD	2026-09-22	Period of Delay 50 days,.Limitation petition not filed
72	D-CRLMC/26163/2026	UMESH CHANDRA DORA	2026-09-22	Name and address of victim appearing in Annx. be radacted and unredacted version of same be kept in closed cover.
73	D-ABLAPL/28802/2026	ANIMA KUMARI DEI	2026-09-22	1. The sequence of the present ABLAPL in bold letter has not been mentioned below the Cause Title
74	D-RPFAM/39088/2026	RAMDAS ACHARY	2026-09-22	good ground not furnished
75	D-RVWPET/44435/2026		2026-09-22	i) Address of op no. 1 3 4 mentioned in cause title of RVWPET does not tally with wp (c).
76	D-BLAPL/28587/2026	LAGNAJIT PATTNAIK	2026-09-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1) Disposed date of previous BLAPL application not mentioned in the reference certificate. 2) Annx-2 is not exhibited in the petition.3)Certificate furnished in the affidavit does not match with reference certificate.
77	D-WP(C)/43098/2026	KRUSHNA CHANDRA RATH	2026-09-22	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.Annexure-2 3 and 4 mentioned in Index not furnished in averment. 2.Paragraphs not properly mentioned in declaration of I.A.petition.
78	D-WP(C)/44189/2026	ACHYUTANANDA PATTANAIK	2026-09-22	1.Synopsis and date chart not alphabetically paginated.
79	D-WP(C)/44190/2026	ACHYUTANANDA PATTANAIK	2026-09-22	1.Synopsis and date chart not alphabetically paginated.
80	D-WP(C)/42728/2026	SOUMI DAS	2026-09-22	1. Address of OP No.4 not proper.
81	D-RVWPET/43295/2026		2026-09-22	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 8 days delay 2. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.

82	D-FAO/44268/2026	SATYABAN SAHOO	2026-09-22	copy on C.G not served
83	D-BLAPL/26110/2026	HIMANSHU SEKHAR PANDA	2026-09-22	1.The name of the Lower Court is not correctly mentioned in Cause Title.
84	D-ABLAPL/28882/2026	SIDHARTHA SANKAR RAY (2)	2026-09-22	In declaration the name of the deponent wrongly mentioned.
85	D-WP(C)/42694/2026	SHIVSANKAR MOHANTY	2026-09-22	1. Not properly Indexed. Resubmit for SR after compliance.
86	D-ABLAPL/28758/2026	DEEPAK RANJAN PARIDA	2026-09-22	1. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title. 2. Petition not correctly addressed to Honorable Court.
87	D-BLAPL/28593/2026	LALITENDU MISHRA	2026-09-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Next Page of Dates and Events has not been paginated 2. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title 3. Annexure 2 is not tallied with Para 6 (Last Stanga) of the Bail Applicatio
88	D-ABLAPL/28893/2026	SANJIT MISHRA	2026-09-22	State of Odisha be made as opp.party instead of Tamilnadu.
89	D-WP(C)/44372/2026	RANJAN KUMAR ROUT	2026-09-22	Page No. 19 not legible.
90	D-BLAPL/28145/2026	SASHIDHAR RANJIT	2026-09-22	1.Mobile number of Mr.D.C.Ranjit,Ld.counsel for the petitioner not furnished. 2.NCB be made as opp.party.
91	D-WP(C)/44182/2026	JAGAJIBAN PRADHAN	2026-09-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in the petition and declaration of I.A.
92	D-ITA/43327/2026	SUBASH CHANDRA MOHANTY, SR.S.C.(INCOME TAX)	2026-09-22	full signature with official seal require
93	D-FAO/44091/2026	SATYABAN SAHOO	2026-09-22	copy on C.G not served
94	D-ABLAPL/28960/2026	SIDDHARTH GOUTAM DAS	2026-09-22	1.Reference certificate not correctly furnished. 2.In affidavit petitioner father name wrongly mentioned. 3.Mobile number of Mr.Ansuman Mishra, Advocate for the petitioner not furnished in power
95	D-CRLLP/24958/2026	ASHOK KUMAR PANIGRAHI	2026-09-22	1. Period of Delay 95 days, .Limitation petition not filed. 2. C.copy of order impugned not filed. 3. Page marking of Ann.2 in Book mark wrong,the same be corrected by Office.
96	D-CMP/43878/2026	BAIBASWATA PANIGRAHI	2026-09-22	O.Ps No-2(a) to 2(c) added as Parties not yet substituted in the Trial Court.
97	D-BLAPL/28561/2026	SUSHREE SANGITA BISOI	2026-09-22	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.

98	D-ABLAPL/28725/2026	MANAS KUMAR CHAND	2026-09-22	1. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title 2. GR Case No. left blank in entire Petition 3. Last Page of Affidavit is not paginated 4. Details of the Informant and victims be redacted from all places of Annexure- 1.
99	D-WP(C)/44888/2026	SANTOSH KUMAR DWIVEDY	2026-09-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Address of opps.be properly furnished.
100	D-WP(C)/44107/2026	SWAPNIL ROY	2026-09-22	1.In Anx-5 page no.23 not in petition. 2.In Book mark Anx-5 page marked wrongly.
101	D-ABLAPL/28621/2026	DILIP KUMAR SAHU	2026-09-22	1.Reference certificate is not correctly furnished.
102	D-ABLAPL/28612/2026	SUSANTA KUMAR TRIPATHY	2026-09-22	1. Reference certificate is not correctly furnished.
103	D-WP(C)/43102/2026	KRUSHNA CHANDRA RATH	2026-09-22	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1.Annexure-2 3 and 4 mentioned in Index not furnished in averment. 2.Occupation of deponent not properly mentioned in declaration of affidavit. 3.Paragraphs not properly mentioned in declaration of affidavit in I.A .petition.
104	D-CRP/43623/2026	BISWAJIT SAHOO	2026-09-22	Question of Maintainability being Interlocutory order against Family Court.
105	D-CRLMC/28488/2026	SUBASH CHANDRA RATH	2026-09-22	Page No.29-32 not legible.
106	D-WP(C)/44820/2026	TUSHAR KANTA NAYAK	2026-09-22	1.Synopsis and date chart not alphabetically paginated
107	D-ABLAPL/28891/2026	SANJIT MISHRA	2026-09-22	In cause title GR no.1291/26 mentioned but in order copy of lower court mentioned CT-1291/26
108	D-WP(C)/42947/2026	SPANDAN SRICHANDAN	2026-09-22	1.annx.4 not legible.
109	D-WP(C)/44634/2026	BRAJA MOHAN SARANGI	2026-09-22	1. Prayer of the I.A. petition not attested with Date.
110	D-LAA/42681/2026	KISHORE KUMAR JENA	2026-09-22	1.) Cause Title Not in order.Pro.R-4 not yet substituted. 1.C.Fee Payable left blank be filled up.2.Not properly Page marked as per Index.3.R-O-R not page marked in the Memo of Appeal.
111	D-WP(C)/44831/2026	BUDHIRAM DAS	2026-09-22	Annexure-1 not legible.
112	D-WP(C)/44896/2026	SANTOSH KUMAR DWIVEDY	2026-09-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.address of Opps.be properly furnished

113	D-WP(C)/42589/2026	PRASANTA KUMAR JENA	2026-09-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court fee Rs 6/- deficient in W.P
114	D-ABLAPL/28915/2026	RAGHUNATH SINGH	2026-09-22	1.Age of the petitioner No.2 not mentioned. 2.Name and details of Victim mentioned at page-15 22-23 of Annexure-1 Page-25 27-28 of Annexure-2 AND para-6(a)-(j) at page 35 page 37-39 be redacted. 3.Redacted copy of the same be filed AND Non-redacted copy be kept in closed envelop. 4.Reference Certificate not properly furnished. 5.As per High Court Notification dated 5.12.2025 Every application for Bail presented to the High Court, the petitioner shall state whether similar application has or has not been made to the Supreme Court and if made, shall state the result thereof. The petitioner/applicant shall also mentioned whether he/she is/was involved in any other criminal case or not. If yes, particulars and decisions thereof to be furnished.
115	D-WP(C)/42572/2026	AJAY KUMAR ROY	2026-09-22	1. Court fee Rs 6/- deficient in W.P
116	D-WP(C)/42512/2026	SANDHYARANI PANI	2026-09-22	1. OP No.3 not proper. 2. Date of filling not mentioned at page 17. 3. Page 13 to 17 not signed by the Advocate. 4. Paragraph declaration not correct. 5. WPC year in Ann.11 of Index and para 13 not correct.
117	D-WP(C)/42587/2026	DEBARANJAN RAY	2026-09-22	1. Page marking not done correctly in index. 2. Put up for S.R there after
118	D-WP(C)/42735/2026	SOUMI DAS	2026-09-22	1. Address of OP NO.4 not proper.
119	D-WP(C)/44616/2026	KUNAL KUMAR SWAIN	2026-09-22	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Annx.12 and 19 not legible.
120	D-WP(C)/42737/2026	NIRANJAN PRADHAN	2026-09-22	1. Synopsis and Date chart not page marked and not chronologically filed and also not chronologically mentioned in Index. 2. Subject matter and subject code not tally. Resubmit for SR after compliance.
121	D-CRLLP/28008/2026	PARTHA SARATHI NAYAK, A.G.A.	2026-09-22	1.name of informant and her other details be redacted from Annx.Unredacted Annx.be kept in closed cover
122	D-BLAPL/28461/2026	BIDYADHAR MANSING	2026-09-22	PR/TR Case no.mentioned in Cause Title and Rejection order mismatched.Case is pending before the 3rd Addl. S.J.BBSR but mentioned in Cause Title pending before the Dist. and SJ-cum-Spl.Judge BBSR.
123	D-CRLLP/25309/2026	PARTHA SARATHI NAYAK,A.G.A.	2026-09-22	1.Name of informant and his other details be redacted from Appeal memo and annx. Unredacted version of Annx.be kept in closed cover.

124	D-CRLMP/28694/2026	SUVASHISH PATTANAIK	2026-09-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of Informant-cum-Victim mentioned in entire petition, affidavit, V.nama, Annexure-1 and 2 be redacted. 2.Redacted copy of Annexure-1 and 2 be filed and Non-redacted copy of the same be kept in closed envelop.
125	D-WP(C)/44305/2026	NALINI KANTA DASH	2026-09-22	Subject Code Not Furnished .
126	D-WP(C)/44465/2026	CHITTA RANAJAN DAS	2026-09-22	Date of Annex-4 mentioned in the Index does not tally with documents.
127	D-WP(C)/42747/2026	NARESH CHANDRA JENA	2026-09-22	1. Paragraph declaration not correct.
128	D-BLAPL/28499/2026	LAXMI NARAYAN RAYATSINGH	2026-09-22	Name and Details of Victim/Informant mentioned in annexure need not be disclosed and kept in closed cover.
129	D-WA/44082/2026	SABITA RANJAN PATTNAIK,A.G.A	2026-09-22	i) Neat copy of page no. 23 to be filed. ii) Undertaking for translated copy of odia not filed.
130	D-WP(C)/44506/2026	KAMALAKANTA NAYAK	2026-09-22	Rs -50/- not paid in V.nama.
131	D-WP(C)/44457/2026	UDIT RANJAN JENA, A.G.A	2026-09-22	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
132	D-BLAPL/28579/2026	RAJIB LOCHAN PATTNAIK	2026-09-22	4-AFFIDAVIT/VERIFICATION NOT PROPER. Affidavit done by Bibekananda Sahu but declaration done by B.B.Mallick and it should be corrected.
133	D-WP(C)/44626/2026	DR. BINODA KUMAR MISHRA	2026-09-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Rs 33 not paid in Affidavit.
134	D-CRP/41457/2026	ARUN KUMAR PATRA	2026-09-22	Question of Maintainability as the Valuation of the Suit is less than 5 Lakhs.
135	D-WP(C)/42442/2026	TUSAR KUMAR MISHRA	2026-09-22	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Ann.4 and 9 not attested.
136	D-WP(C)/44345/2026	BAIDHAR SAHOO	2026-09-22	1. Page no 34 marked instead of page no 36
137	D-ABLAPL/28774/2026	DIBYA PRAKASH MISHRA	2026-09-22	1-COURT FEE IS DEFICIENT. Court fee of Rs.6/- not paid in cause title.
138	D-WP(C)/42231/2026	RAMESH AGARWAL	2026-09-22	1. page no not done correctly in w.p 2. Authentication fee Rs 24/- deficient. 3. The date of execution of V. nama not furnished.
139	D-BLAPL/28544/2026	BIPLABA P.B. BAHALI	2026-09-22	Name of Informant mentioned in annexure-1 (paragraph no.6) be redacted.
140	D-CRLA/27667/2026	BISWAJIT TRIPATHY	2026-09-22	1 Honorable C.J. not mentioned.2 Name of informant/ relatives /School address to be

				redacted from Annex-1 thereafter put Up SR. 3. Period of Delay 03 days, Limitation petition not filed.
141	D-BLAPL/28646/2026	BISWOJEET LENKA	2026-09-22	1)Annx-2 is partially readable.
142	D-FAO/44090/2026	SATYABAN SAHOO	2026-09-22	1.copy on C.G not served
143	D-WA/43369/2026	RAJESH KUMAR MAHAPATRA, (SR.PANEL COUNSEL)	2026-09-22	i) Para no 5 left blank in affidavit of appeal memo. ii) Legible copy of page no. 21-23 25 147 151 164-172 174-178 are to be filed. iii) Undertaking for translated copy of Hindi not filed.
144	D-CRLMC/26565/2026	NIRANJAN MAHARANA	2026-09-22	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. FIR dated not correctly furnished in 1st line of page no.4.
145	D-WPCRL/28511/2026	DEBASHISH KUMAR PANDA	2026-09-22	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Hologram of Rs.50/-not paid on V.Nama.2.Synopsis and date chart be filed in separate sheet and paginated alphabetically.
146	D-RVWPET/44588/2026	SAIBRATA RATH	2026-09-22	i) Para no not correctly furnished in RVWPET. ii) Legible copy of page no. 132 133 are to be filed.
147	D-CRLMC/26852/2026	BIJAYA KUMAR SAHOO	2026-09-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name of informant be redacted from Annx.1 and unredacted version be kept in closed cover.
148	D-WP(C)/44743/2026	DIGAMBARA MISHRA	2026-09-22	Annexure-1 / page 11 not properly arranged.
149	D-ABLAPL/28949/2026	RAJIV KUMAR MAHANTA	2026-09-22	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Reference certificate not correctly furnished. 2.In ANX-1 Page no.9 the informant and her other details be redacted.